

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)  
PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.05.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.27/7/AMR/2020	Main Case	7 of IBC	State Bank of India Vs Prathyusha Resources & Infra pvt Ltd
	IA(IBC)/77/2023	38, 42 and 60(5) of IBC	Central Board of Trustees Employees Provident Fund Vs. Mr. K. Sivalingam, Liquidator and M/s Pratuysa Resources & Infra Private Limited
	IA(IBC)/388/2022	Sec 45 r/w/ 48 of IBC	Mr. K. Sivalingam, Liquidator Vs. Mr. P. Raja Rao & Mr. P.V. Prabhakar Rao (in the matter of M/s Pratuysa Resources & Infra Private Limited)

**ORDER**

**IA(IBC)/77/2023:**

Ms. Uma, proxy counsel appearing from the office of Dr.B.Manoj Kumar, Counsel for the Applicant present. Mr.Sridhar, Counsel takes notice on behalf of the Respondent and seeks time for filing vakalathnama and counter. Hence, for filing vakalathnama and counter, list the matter on 13.06.2023.

**IA(IBC)/388/2022:**

Mr.Sridhar, Counsel for the Applicant present. Ms.Siva Praneetha Sreeramula, proxy counsel for R1 & R2 present and submits that the counter of R2 is uploaded online and that the counter of R1 could not be uploaded due to some technical glitch. Hence, the counsel for R1 & R2 shall coordinate with the Registry and see that the counter of R1 appears on the e-portal and that the physical copies of the counters R1 & R2 are also filed well before the next date of hearing. List the matter on 13.06.2023.

Sd/-  
**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN